

C. A. T. Bench, JAIPUR

Date of Order

Orders

12/7/75.

None present for the applicants

Mr. U. D. Sharma, Counsel for the
Respondent No. 2.

Mr. G. K. Sharma, Asstt. Secretary,
Deptt. of Personnel & Admin.
Reforms (A-1), on behalf of
Respondent No. 3.

None present for the Respondent No. 1.

OA is dismissed in
default for non-presentation
on the part of the applicant.

N. K. Verma
(N. K. Verma)
Member (A)

C. Krishna
(C. Krishna)
Vice chairman

Central Administrative Tribunal
Jaipur Bench, JAIPUR

Certified That No Further Action is
Required To Be Taken & This Case is
Fit For Consignment To Record.

Dealing Asstt. Record Section Officer
Digit. No. ... Keeper (Judicial)

Spent
for 17/7/75

Copy issued to
applicant &
sh. H.P. Misra

Vide 1780
to
ch 1781
19.7.75

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